

ITEM NO.1602

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (Civil) No. 198/2025

CHETNA

Petitioner(s)

VERSUS

HIMANSHU VERMA

Respondent(s)

FOR ADMISSION

IA No. 301240/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 301241/2024 - EXEMPTION FROM FILING O.T. AND IA No. 301243/2024 - STAY APPLICATION

Date : 09-04-2025 This matter was called on for hearing today.

CORAM

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) Mr. Shashank Singh, AOR (N.P.)
Mr. Prateek Kumar Jha, Adv. (N.P.)
Ms. Akansha Singh, Adv. (N.P.)
Mr. Amandeep Sohal, Adv. (N.P.)
Mr. Manan Gera, Adv. (N.P.)

For Respondent(s) Mr. Tushar Arora, Adv. (N.P.)
Mr. Ekansh Bansal, AOR (N.P.)
Ms. Vivya Nagpal, Adv. (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

None appears.

List after two weeks.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR